

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 3772 -JK (LD ) of 2022**  
**DATED:- 16 - 06 - 2022**

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
**(Achal Sethi)**  
Secretary to Government

No:-LAW-OIC/153/2022

Dated:- 16 - 06 - 2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary), Agriculture Production & Farmers Welfare Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC)
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Khursheed Ahmad Bhat)**  
Additional Secretary to Government

Annexure to the Government Order No. 3772 -JK(LD) of 2022 dated 16.06.2022

S No.	Title of the case	OIC
1	CCP(S) 28/2022 in WP(C) 1697/2021 titled Sadh Singh & others vs Shri Atal Duloo Financial Commissioner Finance Department & others	Mr. Arshad Hussian Zargar, . Divisional Manager, P&S Jammu, JK Agro Industries Dev. Corp. Ltd, Talab Tillo Jammu
2	CCP(S) 1120/2022 in WP(C) 1701/2021 titled Karan Singh Saini & others vs Shri Atal Duloo Financial Commissioner Finance Department & others	
3	CCP(S) 3/2021 in SWP No. 1966/2011 titled. Ravinder Kumar Bhan vs Naveen Kumar Chaudhary Secretary Agriculture Production Deptt & Another	
4	CCP(S) 47/2022 in WP(C) No. 2071/21 titled Kasturi Lal vs Shri Atal Duloo Financial Commissioner Finance Department & others	
5	CCP(S) 112/2021 in SWP 1963/15 titled Raj Kumar & Another vs Bhawani Rakwal Managing Director J&KState Agro Industries Dev Corporation Limited And Another	

